



भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India

**GENERAL MANAGER & RECOVERY OFFICER**  
**RECOVERY CELL**  
**EASTERN REGIONAL OFFICE**  
**E Mail: [recoveryero@sebi.gov.in](mailto:recoveryero@sebi.gov.in)**

**Tel: 033-23023000**  
**SEBI Ref. No.: 1296/3995/2021**

**ORDER RELEASING BANK, DEMAT & MUTUAL FUND ACCOUNTS**

**Attachment Proceeding No. 7485 and 7486 of 2021**  
**Certificate No. 3995 of 2021**

**Principal Officer/ Chairman & Managing Director/ CEO,**  
**All the Banks in India, All the Mutual Funds in India &**  
**NSDL/CDSL, Mumbai**

1. Whereas a **Certificate No. RC3995 of 2021 dated July 16, 2021**, has been drawn up by the Recovery Officer against **Meenakshi Trust (PAN: AABTM6613J) ["Defaulter"]** and the sum of **Rs. 1,09,778/- (Rupees One Lakh Nine Thousand Seven Hundred Seventy-Eight Only)** along with further interest, all costs, charges and expenses was due from him in respect of the said certificate in the above Recovery Proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AP/SK/2020-21/9433 dated October 22, 2020 against Meenakshi Trust (PAN: AABTM6613J) in the matter of Unisys Software and Holding Industries Limited.
2. And whereas, a Notice of Attachment in the above proceedings dated **September 09, 2021** was issued attaching the Bank and Demat accounts of the Defaulter.
3. And whereas, SEBI has recovered the entire amount due which includes interest and costs from the defaulter against full and final settlement of demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the Bank Accounts/Lockers, Demat Accounts, Mutual Fund Accounts of the Defaulter attached, if any, pursuant to the above said notice/s of attachment.
5. If the defaulter is not having any type of account/folios with you, the same need not to be informed to SEBI.
6. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Kolkata this **19<sup>th</sup> day of June, 2026**.

**SEAL**



**Copy to:**

**Meenakshi Trust**

**Address- P-27, Princep Street, 3rd Floor, Kolkata – 700072, West Bengal.**

**Email: [sushilkumarpurohit@rediffmail.com](mailto:sushilkumarpurohit@rediffmail.com)**

*Mitrajeet Dey*  
**RECOVERY OFFICER**  
**मित्रजीत दे / Mitrajeet Dey**  
**वसुली अधिकारी एवं महाप्रबंधक**  
**Recovery Officer & General Manager**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Securities and Exchange Board of India**  
**कोलकाता / Kolkata**